

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

Appeal No. 134/2017

IN THE MATTER OF:

**Code Technical India Pvt. Ltd.
Vs
Registrar of Companies**

**.... APPLICANT / PETITIONER
.... RESPONDENT**

SECTION:

Under Section 252(1)

Order delivered on 02.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing.
List for arguments on 16.02.2018.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
HON'BLE MEMBER**